

(c) the names of those assesseees against whom these arrears are outstanding for the last five or more years?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) to (c). The requisite information is not readily available and is being collected. It will be laid on the Table of the House as early as possible.

FINANCES FOR AGRICULTURE AND SMALL SCALE INDUSTRIES

112. **SHRI A. G. KULKARNI:**

SHRI G. R. PATIL:

SHRI S. B. BOBDEY:

Will the Minister of **FINANCE** be pleased to state:

(a) whether the directions given by the Reserve Bank of India to commercial banks as regards the supply of finances for Agriculture and Small Scale Industries were not fully complied with by the commercial banks till March 1969; and

(b) if so, what are the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI):

(a) and (b) In the light of the guidelines set by the National Credit Council regarding commercial banks' lending to agriculture and small-scale industries, the Reserve Bank held individual discussions with 20 major banks. The targets indicated by these banks were that credit to agriculture and small-scale industries would rise by Rs. 44 crores and Rs. 74 crores respectively during July-June 1968-69. Since June, 1968 these banks have increased their advances to agriculture by Rs. 33.17 crores and small-scale industries by Rs. 41.31 crores. Progress in this regard is being watched by the Reserve Bank. It is hoped that by the end of June, 1969 the banks might realise the targets.

COAL-BASED FERTILIZER PLANTS

113. **SHRI A. G. KULKARNI:**

SHRI G. R. PATIL:

SHRI S. B. BOBDEY:

Will the **MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state:

(a) whether the Expert Team sent abroad to study coal-based Fertilizer Plants has recommended adoption of Koppers Totzek process for Coal gasification; and

(b) if so, whether there is any possibility to utilise this process for establishing coal-based plants in India and the total capital investment and capacity which will be created and the places where the plants are proposed to be installed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Yes.

(b) The matter is under consideration.

INDIAN DRUGS AND PHARMACEUTICALS LTD., RISHIKESH

114. **SHRI A. G. KULKARNI:**

SHRI G. R. PATIL:

SHRI S. B. BOBDEY:

Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state:

(a) whether any suggestion has been received by Government from the Indian Management to improve the working of the Indian Drugs and Pharmaceuticals Ltd., Rishikesh and if so, what is the nature of such suggestion:

(b) whether any suggestion has been received, after the visit of Mr. S. Skachkov, from Russian Experts employed therein or from those who accompanied the Russian Minister; and